

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:193
ANSWERED ON:01.12.2000
ANNUAL PRODUCTION EXPORT OF COFFEE
ANANTA NAYAK;KOLUR BASAVANAGOUD

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total quantum of coffee produced annually in the country;
- (b) the percentage out of that being exported every year;
- (c) whether the Government have received any complaints from abroad regarding supply of sub-standard quality of coffee;
- (d) if so, the details thereof; and
- (e) the remedial steps taken to rectify the same and to boost the export of good quality coffee ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.193 FOR ANSWER ON 1ST DECEMBER, 2000 REGARDING ANNUAL PRODUCTION/EXPORT OF COFFEE

(a) & (b): The coffee produced in India during 1999-2000 was 2.92 lakh tonnes. On an average over 80% of the coffee produced in the country is being exported.

(c) & (d): Yes, Sir. Recently, the Govt. of India have received four complaints from foreign buyers from Geneva, Italy, Switzerland and Germany regarding shipment of sub-standard coffee by a few Indian exporters.

(e): To ensure export of good quality of India coffee, the Coffee Board has revised the terms & conditions of export registration and issue of export permit in order to facilitate for inspection of coffee curing, surprise inspection of export-consignment, and use of logo for quality coffee etc. The Coffee Exporters Association and exporters have also been advised to maintain the reputation of Indian coffee in the international markets. In addition, the registration of two Bangalore based firms has also been cancelled for their involvement in shipment default and export of sub-standard coffee.

Further, the STC, who were intermediary in some cases, have been advised to settle the quality problems with the foreign buyers in accordance with the terms & conditions of the contract and to be more vigilant in ensuring quality of the coffee contracted for exports.